

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 270 11993 (in OA No. 258/93)

Khaju Khas & Ors. Versus U.O. & Ors.

Date of Order	Orders
	<p>This is an M.P. (in OA, No. <u>258/93</u>) for permission to file joint application in the OA. This is in order, (except on file cover more required.)</p> <p>So for N. M. 20/4</p>
<p>12/5 Adm <u>28.4.93.</u></p>	<p>None present.</p> <p>Register & Put up in Court for admission on <u>12-5-93</u> along with A-93</p> <p><i>[Signature]</i> REGISTRAR C.A.T., JAIPUR.</p>
<p>Copy sent to the app. Covered on vide <u>3567</u> Date <u>24.5</u></p>	<p><u>12.5.93</u> Present -> Sh. S.C. Sethi, counsel for the petitioner.</p> <p>M.P. for joining together is one application is allowed.</p> <p><i>[Signature]</i> P. P. Sharma Administrative Member</p> <p><i>[Signature]</i> (D.L. Mehta) Vice Chairman</p>